

23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**IA 36/2017 In TP No. 6/111A/NCLT/AHM/2016 (New)
CP No. 17/111A/CLB/MB/2010 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Vilas Keshav Shingwan
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KEYOOR BAKSHI	PCS	R-1	
2.				

ORDER

None present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent No.1.

At request of petitioner counsel.

List the matter 27.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of January, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**